

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

.....
ORDER

No: 542

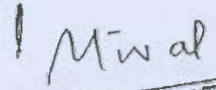
Dated: 15.09.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

- 1) Shri Sikender Azam, Sub Judge awaiting posting, is posted as Sub Judge, Baramulla, against available vacancy.
- 2) Shri Mohd. Anwar Al-Nasir, Munsiff, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Pattan, against available vacancy.
- 3) Shri Deepak Sethi, Sub Judge, Leave Reserve Post, High Court, Jammu, is transferred and posted as City Judge, Srinagar, against available vacancy.
- 4) Shri Rajeev Gupta, Sub Judge, Leave Reserve Post, High Court, Jammu, is transferred and posted as Chief Judicial Magistrate, Srinagar, vice Shri C. L. Bavoria.
- 5) Shri C. L. Bavoria, Chief Judicial Magistrate, Srinagar, is transferred and posted as Judge Small Causes Court, Srinagar, against available vacancy.

All the transferees shall move simultaneously after handing over the charge to their successors/available Judicial Officers at their Headquarters.

By Order

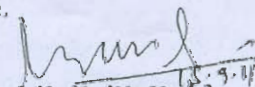

(J. R. Kotwal)
15.9.2011
Registrar General

Dated:-15.09.2011

No:-13084-13103/RG

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Director, J&K State Judicial Academy, Srinagar,
6. Principal District & Sessions Judge, Srinagar/Baramulla,
.....for information and necessary action.
7. Shri. _____,
.....for information and necessary compliance.
8. Incharge NIC for uploading the same on Website.
9. Office file.


(K. K. Wattal)
15.9.11
Joint Registrar (Admn.)